

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 16/219/14
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2017**

NAME OF THE COMPANY: M/s. Algen Healthcare Ltd

SECTION OF THE COMPANIES ACT: 621A

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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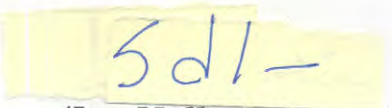
Present: Mr. Ashu Gupta, Practicing Company Secretary

ORDER

Letter of request has been placed on record praying for withdrawal of the petition as the delay has been condoned and compliance thereunder carried out.

As nothing further survives, CP 16/219/14 is prayed to be hereby withdrawn.

Dismissed as withdrawn.


(Ina Malhotra)
Member Judicial